

### Implementation of National Rural Employment Programme in the States

1310. SHRI GHULAM RASOOL KOCHACK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether State Government have assured the Central Government that Sixth Plan targets for the National Rural Employment Programme is likely to be achieved;

(b) the progress made and fund utilised upto the current financial year; and

(c) to what extent employment was provided?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) to (c). The total outlay for National Rural Employment Programme for the Sixth Plan period including the funds provided in the State sector is of the order of Rs. 1620 crores. So far, funds to the extent of Rs. 1021.06 crores have been made available for utilisation under the programme under both the Central and State sectors. The total expenditure incurred from the beginning of the Plan as reported by the States so far comes to Rs. 718.39 crores. Complete reports of utilisation for the year 1982-83 would be received only after the end of the Financial year. Sixth Plan envisages an employment generation target of 300-400 million mandays per year. Against this the employment generated under the programme during the first three years of the Sixth Plan is as under:—

Year	Employment generated (Million maandys)
1980-81 . . . . .	420.81
1981-82 . . . . .	354.52
1982-83 (Part) . . . . .	235.39 (received so far)
	1010.72

On the basis of the progress reports received from the State Govts. it is expected that the Sixth Plan targets under National Rural Employment Programme will be fully achieved.

### Reimbursement of Expenditure Incurred on Elephants for Asiad

1311. SHRI A. K. BALAN: Will the Minister of SPORTS be pleased to state:

(a) whether the Kerala Chief Minister has asked for the reimbursement of the expenses incurred on sending temple elephants to Asiad;

(b) if so, what is the amount he has asked for reimbursement;

(c) whether Government have taken any decision in this regard; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) No request for reimbursement of the expenditure incurred on sending temple elephants for the Asiad '82 has been received by the Special Organising Committee from the Chief Minister of Kerala.

(b) to (d). Does not arise.

### Transportation of Elephants from Kerala by Train

1312. SHRI A. K. BALAN: Will the Minister of SPORTS be pleased to state:

(a) whether the temple elephants from Kerala were brought to Asiad in train violating the prevention of Cruelty to Animals Act of 1960;

(b) whether it is a fact that Central Government forced the Kerala Government to bring these elephants to Delhi; and

(c) if so, reasons thereof?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND  
WORKS AND HOUSING (SHRI  
BUTA SINGH): (a) and (b). No Sir.

(c) Does not arise.

राज्यों को बकाया सरकारी धनराशि  
को बाढ़ग्रस्त किसानों से वसूली  
रोक देने के निदेश

1313. श्री राजनाथ सेनकर शास्त्री :  
क्या कृषि मंत्री यह बताने की कृपा करेंगे  
कि :

(क) क्या सरकार ने राज्य सरकारों  
को बाढ़ग्रस्त क्षेत्रों में किसानों से भूमि  
राजस्व और विद्यालय शुल्क न लेने तथा  
सरकारी देय राशि और तकावी की वसूली  
रोक देने के कोई निदेश दिए हैं;

(ख) यदि हाँ, तो तत्सम्बन्धी व्यौरा  
क्या है और

(ग) यदि नहीं, तो क्या सरकार  
बाढ़ग्रस्त क्षेत्रों के किसानों की सहायता  
करने के लिए ऐसा कोई प्रस्ताव विचारा-  
धीन है ?

श्री मंत्रालय में राज्य मंत्री (श्री  
(शारदा मोहन बख्श) ) : (क) जी नहीं

(ख) प्रश्न ही नहीं होता ।

(ग) जी नहीं । ये सदे राज्य  
सरकारों के क्षेत्राधिकार में आती है और  
वे उन पर अपने विवेक से निर्णय ले  
सकती हैं ।

#### Self sufficiency in milk and milk pro- ducts

1314. SHRIMATI GEETA MUKH-  
ERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's atten-  
tion has been drawn to the reported

statement made by Chairman, National Dairy Development Corporation to the effect that the country has more or less achieved self-sufficiency in milk and milk products;

(b) if so, the per capita minimum requirement and per capita availability of the milk and milk products in the country;

(c) the percentage of the imported milk and milk products to the total availability in the country; and

(d) Government's reaction to the reported statement?

THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICULTURE  
(SHRI YOGENDRA MAKWANA): (a)  
Yes Sir.

(b) The National Commission on Agriculture (1976) has recommended 201 gms. of milk per head per day as the average minimum nutritional requirement. Against this, the per capita availability of milk was estimated to be 125 gms. per day in 1979-80.

(c) and (d). Milk production has increased significantly. No milk and milk products have been imported commercially against foreign exchange for the last few years. However, skim milk powder, butter/butteroil have been received as gift for generation of funds for implementation of dairy development programmes in the country. The per capita availability of milk and milk products has been steadily increasing from 109.6 gms. in 1973-74 to 125 grams in 1979-80 (from 54.5 per cent to 62 per cent of the minimum nutritional requirements), thus reversing the trend of decline in per capita availability of milk and milk products noticed earlier.

The per capita availability of milk is always related to the rate of growth of population. While milk production has increased significantly, there has also been sizeable increase in population. Efforts are being made to increase milk production to meet the increase in demand on account of growing population.